



2026:AHC:39882-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL MISC. WRIT PETITION No. - 29988 of 2025

Shambhunath Mishra

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashwini Kumar Ojha, Sumit Mishra
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned AGA for the State and perused the record.
2. Sri Sumit Mishra, learned counsel for the petitioner has made a statement at the Bar that the sole petitioner has already passed away on 26.12.2025, as such, the present petition has been rendered infructuous.
3. Learned AGA for the State could not dispute the aforesaid facts.
4. In view of the above, the instant writ petition is dismissed as having been rendered infructuous.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 23, 2026
KU